

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH
CIRCUIT SITTING AT SHIMLA**

...
**CONTEMPT PETITION NO.063/00113/2019 IN
ORIGINAL APPLICATION NO.063/00367/2013**
Shimla, this the 19th day of July, 2019

...
**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)
HON'BLE MR. A.K. BISHNOI, MEMBER (A)**

...
Chaman Lal S/o Prem Dass resident of Village Patta Post Office Naswal Tehsil Chumarwin District Bilaspur Himachal Pradesh – 174021.

....Petitioner

(Present: Mr. Mohit Thakur, Advocate)

Versus

1. Pravin Srivastava parentage not known at present Secretary Ministry of Statistics and Programme Implementation, Department of Statistics government of India, New Delhi – 110001.
2. Satyajit Paul parentage not known Deputy Director General National Sample Survey Organization HQ New Delhi.
3. BB S. Negi parentage not known at present Regional head cum Deputy Director NSSO Office of DDG HP Region-Bose Villa Shimla – 171001.

Respondents

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J)

1. Learned counsel prays that he be allowed to withdraw the Contempt Petition to enable the petitioner to take appropriate legal recourse for redressal of his grievance.
2. Ordered accordingly.

**(A.K. BISHNOI)
MEMBER (A)**

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**(SANJEEV KAUSHIK)
MEMBER (J)**
Dated: 19.07.2019